

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**Yibeal Tradex Private Limited (IN CIRP)**  
**Engaged in refurbishment and selling of refurbished electronics**  
**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN No.	Yibeal Tradex Private Limited AAACY8073E & U74900WB2016PTC209711
2. Address of the registered office	9/2A, Topsia Road (South) Kolkata 700046.
3. URL of website	<a href="https://www.hyperxchange.com/">https://www.hyperxchange.com/</a>
4. Details of place where majority of fixed assets are located	No fixed assets in name of CD as per information available with RP
5. Installed capacity of main products/ services	Non availability of information due to non-cooperation of the CD.
6. Quantity and value of main products/ services sold in last financial year	Revenue from Operations in FY 2022-23 Sale of Product - Rs 14.81 Cr., Sale of Services - Rs. 34.77 Lakhs
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL.	Details related to CD can be obtained by sending an email to <a href="mailto:yibealtradexpvtltdibc@gmail.com">yibealtradexpvtltdibc@gmail.com</a> List of Creditors will be available at the following URL: <a href="https://ibbi.gov.in/en/claims/front-claim-details/18600">https://ibbi.gov.in/en/claims/front-claim-details/18600</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By sending an email to <a href="mailto:yibealtradexpvtltdibc@gmail.com">yibealtradexpvtltdibc@gmail.com</a>
10. Last date for receipt of expression of interest	09-Dec-24
11. Date of issue of provisional list of prospective resolution applicants	19-Dec-24
12. Last date for submission of objections to provisional list	24-Dec-24
13. Date of issue of final list of prospective resolution applicants	31-Dec-24
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05-Jan-25
15. Last date for submission of resolution plans	04-Feb-25
16. Process email id to submit EOI	<a href="mailto:yibealtradexpvtltdibc@gmail.com">yibealtradexpvtltdibc@gmail.com</a>

\*Please note, the 180 days of CIR process gets over on 18.11.2024, however the RP is in the process of filing an exclusion application of 77 days and an extension application of 90 days before the Hon'ble NCLT (Kolkata Bench).

Sd/-  
Avishek Gupta  
Resolution Professional  
Yibeal Tradex Private Limited

Date: 14.11.2024  
Place: Kolkata

IP Registration No. IBBI/PA-003/IP-N000135/2017-2018/11499  
Registered address: CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091



-Avishek Gupta

No.	Particulars	Standalone Results						Consolidated Results					
		Quarter ended	Quarter ended	Quarter ended	Period ended	Period ended	Year ended	Quarter ended	Quarter ended	Quarter ended	Period ended	Period ended	Year ended
		30/09/24 (Unaudited)	30/06/24 (Unaudited)	30/09/23 (Unaudited)	30/09/24 (Unaudited)	30/09/23 (Unaudited)	31/03/24 (Audited)	30/09/24 (Unaudited)	30/06/24 (Unaudited)	30/09/23 (Unaudited)	30/09/24 (Unaudited)	30/09/23 (Unaudited)	31/03/24 (Audited)
1	Total income from operations	300.62	123.19	166.60	423.81	243.98	895.94	785.80	405.12	612.03	1,190.92	936.40	2,114.82
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	0.63	(36.02)	300.51	(35.40)	130.54	483.80	276.68	40.40	519.62	317.08	392.04	747.79
3	Net Profit / (Loss) for the period before Tax (after Exceptional and/or Extraordinary items)	0.63	(36.02)	300.51	(35.40)	130.54	483.80	274.75	40.40	519.62	315.15	391.54	750.88
4	Net Profit / (Loss) for the period after Tax (after Exceptional and/or Extraordinary items)	( 21.56)	(148.24)	83.77	(169.80)	(77.20)	128.25	184.89	(87.97)	172.76	96.92	43.41	241.05
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(15.67)	(166.84)	74.95	(182.51)	(84.54)	88.10	2,363.83	333.35	383.57	2,697.18	221.74	575.38
6	Equity share capital (Face Value of Rs.10/- each)	2,613.59	2,613.59	2,489.61	2,613.59	2,489.61	2,489.61	2,613.59	2,613.59	2,489.61	2,613.59	2,489.61	2,489.61
7	Other equity (as per annual audited balance sheet as at 31st March)	-	-	-	-	-	(1,275.41)	-	-	-	-	-	2,044.63
8	Earnings per share (not annualised for the interim periods):												
	(a) Basic (₹)	(0.08)	(0.57)	0.34	(0.65)	(0.31)	0.52	0.32	(0.41)	0.39	(0.10)	(0.18)	0.42
	(b) Diluted (₹)	(0.08)	(0.57)	0.34	(0.65)	(0.31)	0.52	0.32	(0.41)	0.39	(0.10)	(0.18)	0.42

**Notes:**

- The above financial results were reviewed by the Audit Committee and approved by the Board of Directors at the meeting held on 13th November 2024. These results have been reviewed by M/s S. Mann and Company, Chartered Accountants.
- The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirement) Regulations, 2015. The full format of the results are available on the Stock Exchange websites ([www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com)) and on the company's website, [www.ifcilt.com](http://www.ifcilt.com).
- For the items referred in Regulation 52(4) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the pertinent disclosures have been made to Stock Exchange websites ([www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com)) and on the company's website, [www.ifcilt.com](http://www.ifcilt.com).

Place: New Delhi  
Date: 13 November 2024

*In Development of the nation Since 1948*

**BY ORDER OF THE BOARD**  
Sd/-  
(Rahul Bhawe)  
Deputy Managing Director

Sl. No.	Particulars	Quarter Ended		
		30.09.2024	30.06.2024	31.03.2024
		(Unaudited)	(Unaudited)	(Audited)
1.	Total income from operations (Net)	12,043.36	11,296.60	12,374.07
2.	Net Profit / (Loss) for the period (before tax, Exceptional and/or Extraordinary items)	(1,049.32)	(973.58)	(688.36)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(1,049.32)	(973.58)	(688.36)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(1,109.02)	(1,033.28)	(781.56)
5.	Total comprehensive income for the period [Comprising Profit / (Loss) for the period (after tax) and other comprehensive income (after tax)]	(1,121.61)	(1,045.87)	(885.93)
6.	Equity Share Capital	2,444.44	2,444.44	2,444.44
7.	Other Equity	-	-	-
8.	Earning per Share (of Rs. 2/- each) for continuing and discontinued operation			
	Basic	(0.91)	(0.85)	(0.64)
	Diluted	(0.91)	(0.85)	(0.64)

**Notes:**

- The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing obligations and Disclosure requirements) Regulations, 2015. The full format of the Quarterly Results are available on the websites of Stock exchanges at [www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com) and also at company's website [www.shivamautotech.com](http://www.shivamautotech.com).
- Previous period figures have been regrouped/rearranged wherever necessary.

Place: Gurugram  
Date: November 13, 2024

For and behalf of Board of Directors of  
Shivam Autotech Limited  
Sd/-  
Neeraj Munjal  
Managing Director

Sr No.	Particulars	Standalone					Consolidated						
		QUARTER ENDED		HALF YEAR ENDED		YEAR ENDED	QUARTER ENDED		HALF YEAR ENDED		YEAR ENDED		
		30-Sep-24 (Unaudited)	30-Jun-24 (Unaudited)	30-Sep-23 (Unaudited)	30-Sep-24 (Unaudited)	31-Mar-24 (Audited)	30-Sep-24 (Unaudited)	30-Jun-24 (Unaudited)	30-Sep-23 (Unaudited)	30-Sep-24 (Unaudited)	31-Mar-24 (Audited)		
1.	Revenue from operations	24983.43	25995.42	24513.80	50978.85	49144.60	101617.63	49005.79	50065.94	48896.22	99071.73	96073.79	200026.41
2.	Net Profit/(Loss) for the period/year (before Tax, Exceptional and/ or Extraordinary items)	2793.06	2272.84	2347.05	5065.9	4142.38	8162.92	11677.06	12025.52	11758.59	23702.58	23248.49	47500.21
3.	Net Profit/(Loss) for the period/year before Tax (after Exceptional and/ or Extraordinary items)	2793.06	2272.84	2347.05	5065.9	4142.38	8162.92	11677.06	12025.52	11758.59	23702.58	23248.49	47500.21
4.	Net Profit/(Loss) for the period (after Tax Exceptional and/ or Extraordinary items)	2300.77	1675.56	1770.37	3976.33	2872.05	6207.70	8678.86	8912.48	8658.25	17591.34	16940.26	35618.36
5.	Total Comprehensive Income/(Loss) for the period/year [Comprising profit/(Loss) after tax and other comprehensive income (after tax)]	2311.4	1676.59	1770.37	3987.99	2874.42	6211.81	8784.29	8890.09	8679.51	17674.38	17000.54	35701.01
6.	Equity Share Capital	11044.25	10611.55	9750.00	11044.25	9750.00	10611.55	11044.25	10611.55	9750.00	11044.25	9750.00	10611.55
7.	Other Equity (Excluding Revaluation Reserve)						60684.74						104310.21
8.	Earning/(Loss) per Equity share of Rs 5 each (not annualised for Quarters)												
	Basic (in ₹)	1.05	0.79	0.83	1.84	1.35	2.92	3.69	3.89	3.77	7.58	7.42	15.60
	Diluted (in ₹)	1.05	0.79	0.83	1.84	1.35	2.92	3.69	3.89	3.77	7.58	7.42	15.60

**Notes:**

- The above unaudited financial results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on November 12, 2024.
- During the quarter, the company made qualified Institutional Placement (QIP) whereby 86,54,000 Equity Shares of the face value of ₹5 each have been allotted to the Qualified Institutional Buyers at a price of ₹852 per share (including a premium of ₹847 per share) aggregating to ₹73,732.08 lakhs. This issue was made in accordance with SEBI (Issue of Capital and Disclosure Requirements) Regulation, 2018. The said equity shares have been listed on BSE Limited and National Stock exchange of India Limited. Pursuant to the above allotment, the paid up capital and Securities Premium (net of QIP Issue expenses) of Company increased from ₹10,611.55 lakhs to ₹11,044.25 lakhs and from ₹47,244.57 lakhs to ₹1,18,123.81 lakhs respectively. Out of above QIP proceed ₹60,806.98 have been utilized towards the object clause of QIP and the unutilized balance amount has been temporarily invested in Mutual Funds.
- Figures for previous financial period have been re-arranged and regrouped whenever necessary.
- The above is the extract of detail format of Quarterly and half yearly Unaudited Financial Result filed with stock exchanges under regulation 33 of SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of quarterly and half yearly Unaudited Financial Results are available on the website of the Stock Exchanges [www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com) and on the Company's Website [www.corporate.celloworld.com](http://www.corporate.celloworld.com)

For CELLO WORLD LIMITED  
Sd/-  
Pradeep G. Rathod  
Chairman  
DIN - 00027527

Place: Mumbai  
Date: November 12, 2024

AARVI ENCON LIMITED	
Engineering • Manpower • Outsourcing	
CIN: L29290MH1987PLC045499	
Reg. Office :- B1-603, Marathon Innova, Marathon Nextgen Complex, G.K. Marg, Lower Parel, Mumbai - 400013	
Tel: +91 22 4049 9999/ +91 22 4049 9937	
Email: info@aarviencon.com Website: www.aarviencon.com	

EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED ON SEPTEMBER 30, 2024							
(Rs. In Lakhs Except Earning Per Share (EPS))							
Sr. No.	Particulars	3 Months Ended			Half Year Ended		Year Ended
		30/09/2024 Unaudited	30/06/2024 Unaudited	30/09/2023 Unaudited	30/09/2024 Unaudited	30/09/2023 Unaudited	31/03/2024 Audited
1.	Total Revenue (Net)	12,200.37	11,381.32	10,260.04	23,581.69	20,359.06	40,847.45
2.	Net profit for the period before tax	193.93	282.78	284.18	476.71	650.69	1,210.71
3.	Net Profit for the period after Tax	210.91	260.89	261.39	471.81	592.90	1,134.36
4.	Total Comprehensive Income for the period (Comprising Profit /Loss for the period after Tax and other Comprehensive Income (After Tax))	220.68	251.72	278.91	472.41	609.06	1,131.42
5.	Paid Up Equity Share Capital (Face Value Rs. 10)	1,478.40	1,478.40	1,478.40	1,478.40	1,478.40	1,478.40
6.	Other Equity	-	-	-	10,424.98	9,640.96	10,191.68
7.	Earning Per Share (Face Value of Rs. 10 each.)	1.43	1.76	1.77	3.19	4.01	7.67
8.	Earnings before Interest, Tax, Depreciation and Amortization	304.16	378.95	349.07	683.11	775.13	1,484.29

**Notes:**

- The Financial Results were reviewed by the Audit Committee and thereafter approved by the Board of Directors at its meeting held on Wednesday, November 13, 2024. The Statutory Auditors of the Company have issued the Limited Review Report on the said Financial Results of the Company.
- The above is the extracts of the detailed format of the quarter and half year ended September 30, 2024 filed with stock exchange under Regulation 33 of the SEBI (Listing Regulation), 2015. The full standalone and consolidated financial results for the quarter and half year ended September 30, 2024 are available on the National Stock Exchange of India Limited (NSE) website i.e [www.nseindia.com](http://www.nseindia.com) and on the Company's website i.e [www.aarviencon.com](http://www.aarviencon.com).

On behalf of the Board of Directors  
Sd/-  
Virendra D. Sanghavi  
Managing Director

Place : Mumbai  
Date : November 13, 2024

DISH TV INDIA LIMITED												
Corporate office: FC-19, Sector-16A, Noida-201 301 (U.P)												
Regd. Office: 803, 8th Floor, DLH Park S. V. Road, Goregaon (West), Mumbai – 400062, Maharashtra												
CIN: L51909MH1988PLC287553, Tel.: 0120-5047005/5047000, Fax: 0120-4357078												
E-mail: investor@dishd2h.com, Website: www.dishd2h.com												
Extract of statement of standalone and consolidated financial results for the quarter and half year ended 30 September 2024												
Particulars	Standalone						Consolidated					
	Quarter ended			Year ended			Quarter ended			Year ended		
	30.09.2024	30.06.2024	30.09.2023	30.09.2024	30.09.2023	31.03.2024	30.09.2024	30.06.2024	30.09.2023	30.09.2024	30.09.2023	31.03.2024
1. Total income from operations	15,328	19,100	21,604	34,428	45,244	81,522	39,562	45,529	47,915	85,091	97,931	1,85,653
2. Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(4,540)	(4,304)	(1,211)	(8,844)	186	(5,283)	(3,738)	(156)	1,779	(3,894)	4,553	3,405
3. Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(4,540)	(4,304)	(1,211)	(8,844)	186	(81,967)	(3,738)	(156)	1,779	(3,894)	4,553	(36,864)
4. Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(4,540)	(4,304)	(1,331)	(8,844)	100	(1,33,825)	(3,738)	(156)	541	(3,894)	2,595	(1,96,657)
5. Total comprehensive income for the period (comprising profit/ (loss) for the period (after tax) and other comprehensive income (after tax))	(4,525)	(4,311)	(1,84)	(8,836)	35	(1,33,844)	(3,733)	(157)	481	(3,890)	2,514	(1,96,657)
6. Equity Share Capital	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413
7. Other Equity	-	-	-	(2,79,832)	(1,37,104)	(2,70,996)	-	-	-	(2,97,930)	(94,862)	(2,94,040)
8. Basic and diluted earnings per share (for continuing and discontinued operations) of Re. 1 each (not annualised) [In Rs.]	(0.24)	(0.22)	(0.01)	(0.46)	0.01	(6.96)	(0.19)	(0.01)	0.03	(0.20)	0.14	(10.22)

**Notes:**

- The above information is an extract of the detailed format of financial results filed by the company with the stock exchanges under regulation 33 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the above financial results are available on the Stock Exchange websites, ([www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com)) and also on Company's website at [www.dishd2h.com](http://www.dishd2h.com).
- This financial result has been prepared in accordance with Indian Accounting Standards (Ind AS), the provisions of Companies Act, 2013 (the Act), as applicable and guidelines issued by Securities and Exchange Board of India (SEBI).

For and on behalf of the Board of Directors  
DISH TV INDIA LIMITED  
Mr. Manoj Dobhal  
CEO and Whole time Director  
DIN: 10536036

Place: Noida  
Date: 13 November 2024

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR Yibea Traded Private Limited (IN CIRP) Engaged in refurbishment and selling of refurbished electronics (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN No.	Yibea Traded Private Limited AAACY8073E & U74900WB2016PTC209711
2. Address of the registered office	9/2A, Topsis Road (South) Kolkata 700046.
3. URL of website	<a href="https://www.hyperexchange.com/">https://www.hyperexchange.com/</a>
4. Details of place where majority of fixed assets are located	No fixed assets in name of CD as per information available with RP
5. Installed capacity of main products/ services	Non availability of information due to non-cooperation of the CD.
6. Quantity and value of main products/ services sold in last financial year	Revenue from Operations in FY 2022-23 Sale of Product - Rs 14.81 Cr., Sale of Services - Rs. 34.77 Lakhs
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules)	Details related to CD can be obtained by sending an email to <a href="mailto:yibeatradexpvtltdbc@gmail.com">yibeatradexpvtltdbc@gmail.com</a> . List of Creditors will be available at the following URL: <a href="https://bbi.gov.in/en/claims/front-claim-details/18600">https://bbi.gov.in/en/claims/front-claim-details/18600</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	By sending an email to <a href="mailto:yibeatradexpvtltdbc@gmail.com">yibeatradexpvtltdbc@gmail.com</a>
10. Last date for receipt of expression of interest	09-Dec-24
11. Date of issue of provisional list of prospective resolution applicants	19-Dec-24
12. Last date for submission of objections to provisional list	24-Dec-24
13. Date of issue of final list of prospective resolution applicants	31-Dec-24
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05-Jan-25
15. Last date for submission of resolution plans	04-Feb-25
16. Process email id to submit EOI	<a href="mailto:yibeatradexpvtltdbc@gmail.com">yibeatradexpvtltdbc@gmail.com</a>

\*Please note, the 180 days of CIR process gets over on 18.11.2024, however the RP is in the process of filing an exclusion application of 77 days and an extension application of 90 days before the Hon'ble NCLT, (Kolkata Bench).

Sd/-  
Avishek Gupta  
Resolution Professional  
Yibea Traded Private Limited

Date: 14.11.2024  
Place: Kolkata

IP Registration No. IBB/IPA-003/IP-N000135/2017-2018/11499  
Registered address: CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091

